GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

LOK SABHA UNSTARRED QUESTION NO. †4355

TO BE ANSWERED ON THE 28TH MARCH, 2017/ CHAITRA 7, 1939 (SAKA)

SHORTAGE OF CFSL

†4355. SHRI BHARAT SINGH:

DR. RAMESH POKHRIYAL"NISHANK":

SHRI MANSHANKAR NINAMA:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the total number of Central Forensic Science Laboratories (CFSLs) functioning in the country, State-wise;
- (b) whether there is acute shortage of CFSLs, forensic experts and inadequate technical manpower and equipments in such centres resulting in delay in prosecution of accused and if so, the details thereof along with the reaction of the Government thereto;
- (c) whether there is a huge backlog of cases in furnishing reports in forensic science laboratories and if so, the details thereof, State-wise;
- (d) the number of cyber forensic training and investigation laboratories established in the country, State-wise; and
- (e) whether the Government proposes to establish more CFSLs and if so, the details thereof along with the time by which new CFSLs are likely to be opened in the country including in border States and Uttarakhand?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HANSRAJ GANGARAM AHIR)

(a): Six Central Forensic Science Laboratories (CFSLs) located at Bhopal, Chandigarh, Guwahati, Hyderabad, Kolkata & Pune are functioning under Directorate of Forensic Science Services (DFSS). Apart from these, one Central Forensic Science Laboratory of Central Bureau of Investigation CFSL(CBI) is located at New Delhi.

(b): Shortage of staff in these laboratories is primarily due to retirement of staff and because of the staff leaving the organisation in search of other opportunities outside the DFSS. In order to increase the efficiency of CFSLs, Government has established three new CFSLs at Bhopal, Guwahati and Pune and upgraded the existing three CFSLs at Chandigarh, Hyderabad and Kolkata at a total project cost of Rs.279.90 crores. In addition, Government has sanctioned 48 new posts and 39 contractual posts of scientific personnel in the CFSLs. All efforts are being made to optimally utilize the resources of CFSLs after suitable prioritization of cases for proper reporting on due time.

(c): The State-wise backlog of cases is at Annexure-I.

(d): CFSLs at Chandigarh, Hyderabad, Kolkata, CFSL (CBI) at Delhi as well as FSLs in Rajasthan, Himachal Pradesh, Madhya Pradesh, Punjab, Gujarat, Chhattisgarh, Karnataka, Maharashtra, Kerala, Tamil Nadu, NCT Delhi and Uttar Pradesh have Cyber Forensic Divisions.

(e): No, Madam.

Annexure referred to Lok Sabha Unstarred Question No.4355 for 28.3.2017

Details of pending cases in FSLs of State/UTs

1 Andaman & Nicobar 2 Arunachal Pradesh 3 Assam 4 Bihar 5 Chhattisgarh 6 NCT Delhi 7 Goa 8 Gujarat 9 Harayana 10 Himachal Pradesh 11 Jammu & Kashmir 12 Jharkhand 13 Karnataka 14 Kerala 15 Madhya Pradesh 16 Maharashtra 17 Manipur 18 Meghalaya 19 Mizoram 20 Nagaland	42 23 980 1570 4798 10796 13 14985 7450
3 Assam 4 Bihar 5 Chhattisgarh 6 NCT Delhi 7 Goa 8 Gujarat 9 Harayana 10 Himachal Pradesh 11 Jammu & Kashmir 12 Jharkhand 13 Karnataka 14 Kerala 15 Madhya Pradesh 16 Maharashtra 17 Manipur 18 Meghalaya 19 Mizoram 20 Nagaland	980 1570 4798 10796 13 14985 7450
4 Bihar 5 Chhattisgarh 6 NCT Delhi 7 Goa 8 Gujarat 9 Harayana 10 Himachal Pradesh 11 Jammu & Kashmir 12 Jharkhand 13 Karnataka 14 Kerala 15 Madhya Pradesh 16 Maharashtra 17 Manipur 18 Meghalaya 19 Mizoram 20 Nagaland	1570 4798 10796 13 14985 7450
5 Chhattisgarh 6 NCT Delhi 7 Goa 8 Gujarat 9 Harayana 10 Himachal Pradesh 11 Jammu & Kashmir 12 Jharkhand 13 Karnataka 14 Kerala 15 Madhya Pradesh 16 Maharashtra 17 Manipur 18 Meghalaya 19 Mizoram 20 Nagaland	4798 10796 13 14985 7450
6 NCT Delhi 7 Goa 8 Gujarat 9 Harayana 10 Himachal Pradesh 11 Jammu & Kashmir 12 Jharkhand 13 Karnataka 14 Kerala 15 Madhya Pradesh 16 Maharashtra 17 Manipur 18 Meghalaya 19 Mizoram 20 Nagaland	10796 13 14985 7450
7 Goa 8 Gujarat 9 Harayana 10 Himachal Pradesh 11 Jammu & Kashmir 12 Jharkhand 13 Karnataka 14 Kerala 15 Madhya Pradesh 16 Maharashtra 17 Manipur 18 Meghalaya 19 Mizoram 20 Nagaland	13 14985 7450
8 Gujarat 9 Harayana 10 Himachal Pradesh 11 Jammu & Kashmir 12 Jharkhand 13 Karnataka 14 Kerala 15 Madhya Pradesh 16 Maharashtra 17 Manipur 18 Meghalaya 19 Mizoram 20 Nagaland	14985 7450
9 Harayana 10 Himachal Pradesh 11 Jammu & Kashmir 12 Jharkhand 13 Karnataka 14 Kerala 15 Madhya Pradesh 16 Maharashtra 17 Manipur 18 Meghalaya 19 Mizoram 20 Nagaland	7450
10 Himachal Pradesh 11 Jammu & Kashmir 12 Jharkhand 13 Karnataka 14 Kerala 15 Madhya Pradesh 16 Maharashtra 17 Manipur 18 Meghalaya 19 Mizoram 20 Nagaland	
11 Jammu & Kashmir 12 Jharkhand 13 Karnataka 14 Kerala 15 Madhya Pradesh 16 Maharashtra 17 Manipur 18 Meghalaya 19 Mizoram 20 Nagaland	1905
12 Jharkhand 13 Karnataka 14 Kerala 15 Madhya Pradesh 16 Maharashtra 17 Manipur 18 Meghalaya 19 Mizoram 20 Nagaland	
13 Karnataka 14 Kerala 15 Madhya Pradesh 16 Maharashtra 17 Manipur 18 Meghalaya 19 Mizoram 20 Nagaland	880
14 Kerala 15 Madhya Pradesh 16 Maharashtra 17 Manipur 18 Meghalaya 19 Mizoram 20 Nagaland	5067
15 Madhya Pradesh 16 Maharashtra 17 Manipur 18 Meghalaya 19 Mizoram 20 Nagaland	2879
16 Maharashtra 17 Manipur 18 Meghalaya 19 Mizoram 20 Nagaland	6492
17 Manipur 18 Meghalaya 19 Mizoram 20 Nagaland	6430
18 Meghalaya 19 Mizoram 20 Nagaland	30789
19 Mizoram 20 Nagaland	2319
20 Nagaland	06
	03
21 05-1-	01
21 Odisha	7661
22 Puducherry	0
23 Punjab	1900
24 Rajasthan	11690
25 Sikkim	03
26 Tamil Nadu	11459
27 Telangana	6120
28 Tripura	279
29 Uttar Pradesh	16219
30 Uttarakhand	
31 West Bengal	456

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In Central Forensic Science Laboratories (CFSLs)

1	Hyderabad	339
2	Kolkata	1472
3	Chandigarh	1029
4	Bhopal	241
5	Pune	23
6	Guwahati	39
7	CFSL(CBI)	1019